NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

9

C.P No. 1587/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES:

MITC Rolling Mills Pvt. Ltd.

V/s.

Man Global Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

9 Manorana Advasato.

9 Manorana Advasato.

9 Vivid Charma Advasato.

9 Operation

COMMON ORDER

CP No.1585/I&BP/NCLT/MB/MAH/2017 CP No.1587/I&BP/NCLT/MB/MAH/2017

For the parties have stated that settlement is likely to happen, at their request, list this matter on 5.1.2018.

Since the parties have reported that CP No.1625/2017 connected with these matters be posted to some other date, they have sought for preponement of CP No.1625/2017 and post it along with these two Company petitions.

Accordingly, Registry is directed to post these matters alongwith CP No.1625/2017 on 5.1.2018.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)